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LOK SABHA

Saturday, March 2, 1963/Phalguna 11, 1884 (Saka)

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Looting of Railway Property by Students

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Shri L. M. Singhvi;
Shri P. C. Borooah;
Shri Mohan Sarup;
*194. { Shri G. Mohanty;
Shri Kajrolkar;
Shri Krishna Deo Tripathi;
Shri M. S. Murti;

Will the Minister of Railways be pleased to state:

- (a) whether it is a fact that a group of student_S broke into a reserved compartment of the Jhansi Passenger at Unnao Station and looted property after beating the passengers; and
- (b) if so, what action was taken by the railway authorities in the matter?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) Yes, Sir.

- (b) The Police was immediately informed, who with the help of Railway Protection Force Contingent jointly arrested a number of students and brought the situation promptly under control.
- Dr. L. M. Singhvi: Have the Government made a study of similar incidents in this region during the last 2818 (Ai) LSD-1.

two years and, if so, have they taken action to consult the university and college authorities?

Shri Shahnawaz Khan: Yes, Sir. Unfortunately incidents of this nature have been taking place in this region. We have been writing regularly to the hon. Chief Minister of the State. We have also contacted the heads of various institutions and we have been trying to seek their co-operation in this matter.

Dr. L. M. Singhvi: We are anxious to know the details of the property looted and injuries inflicted on the passengers.

Shri Shahnawaz Khan: The compartment was occupied by the military personnel-21 of them. Most of the students were travelling tickets on the Republic Day and they tried to force entry into that compartment. The military personnel resisted. Since there was a huge crowd of students, they injured a large number of the military personnel, and property worth about Rs. 700 was stolen of which Rs. 300 was recovered on the spot. About 55 arrests were made.

Shri S. M. Banerjee: Did any meeting take place between the railway authorities and the teachers and principal of the particular college or colleges concerned and, if so, what was the result?

Shri Shahnawaz Khan: If the hon. Member refers to this particular incident, the district magistrate called a meeting of the heads of different institutions where all of them unanimously condemned the hooliganism on the part of the students and pledged to give their co-operation to restore public law and order among the student community.

Shri Hari Vishnu Kamath: Has any similar incident been reported to the Government in which, I believe, a railway guard was murdered and where police action was frustrated by someone higher—up to whom one or other of the student culprits was related?

Shri Shahnawaz Khan: No, Sir. I would like to deny this insinuation. No incident of this nature has taken place.

Shri Sinhasan Singh: Are Government going to devise any means to check this hooliganism resorted to by the students on the 15th of August and or 26th of January every year as they do it after declaring that there would be ticketless travel and everything free? Have they devised any means to check these things?

Shri Shahnawaz Khan: The means that are used are very well-known to my hon. friend. There is the usual system of checking tickets where a magistrate also travels in the train and he has a large number of ticket collectors and also a squad of police. By these means we are trying to check this situation.

shri Tyagi: I would like to know as to how these students or the others without tickets manage to go to the platform. Is there no check on them at the gates to the platform so that people without platform tickets could not enter the platform?

Shri Shahnawaz Khan: There are a few ticket collectors at the gates but when a mob of students numbering some hundreds or thousands comes, and forces entry they are rather helpless.

Shri G. Mohanty: May I know if the compartment was reserved from 9 P.M. to 6 A.M. or for the whole day and also the time of the occurrence?

Shri Shahnawax Khan: The compartment is generally reserved for the night. This incident took place at about 11:20 P.M.

Agricultural Production

*195. Shri Subodh Hansda: Shri S. C. Samanta: Shri M. L. Dwivedi: Dr. L. M. Singhvi: Shri P. R. Chakraverti: Shrimati Jamuna Devi:

Will the Minister of Food and Agriculture be pleased to state:

- (a) whether Government have collected the statistics of crop production of all the areas covered by the package programme in the last crop year;
- (b) if so, which areas have been able to reach the target of production and the increase in production, districtwise; and
- (c) if not, the reasons for not reaching the target?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) to (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-887/63].

Shri Subodh Hansda: In the statement, figures for 1960-61 and 1961-62 only have been given. The latest figures have not been given. However, the statement says that the production has increased. May I know whether the Government have any knowledge of the cost of production of this increase per acre and, if so, how far it has gone up in comparison to the cost of production incurred by the cultivators?

Dr. Ram Subhag Singh: Actually, so far, no acreage study of the cost of production has been made.

Shri Subodh Hansda: May I know whether it is a fact that in the current year the fertilisers as well as water for irrigation have not been supplied during the time of transplutation and that is why the production this year has gone down?

Dr. Ram Subhag Singh: There is no question of production going down be-